

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Custom Appeal No. 10742 of 2023 - DB

(Arising out of Order in Original AHM-CUSTOM-000-COM-13-23-24 dated 11/08/2023 passed by Commissioner of Customs-Ahmedabad)

SACHIN GUPTA

Ex General Manager Reliance Industries Ltd,
10, Village Mora, Bhatha,
PO Surat-Hazira,
Gujarat-394510

.....Appellant

VERSUS

Commissioner of CUSTOMS - Customs Ahmedabad

1st Floor, Customs House,
Opp. Old High Court, Navrangpura,
Ahmedabad-380009, Gujarat

.....Respondent

APPEARANCE:

Shri Vipin Jain with Mrs. Dimple Gohil and Shri Akshit Malhotra, Advocates
appeared for the Appellant
Shri Rajesh Nathan, Assistant Commissioner (AR), appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.04.2024
DATE OF DECISION: 28.10.2024

The appeal is disposed of. For order, see order of date in Custom
Appeal No.10738 of 2023-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**